

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.229/2019 in OA No.2914 /2013

New Delhi, this the 18th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Mr. Sukhbir Singh
Aged about 66 years
S/o Shri Diwana Ram,
R/o H No. 901/A/35, Janta Colony, Rohtak,
Haryana
Post Medical Record Clerk. –Applicant

(By Advocate: Mr.Tenzing Thinlay Lepcha for Mr. Anuj Aggarwal)

Versus

1. Mr. Varsha Joshi
North Delhi Municipal Corporatrion
Through its Commissioner (North),
Dr.S.P.M. Civic Centre
Minto Road,
New Delhi-110002.
2. Dr. P.K. Jain,
Hindu Rao Hospital
Through its Medical Superintendent,
Sabji Mandi, Malka Gunj,
North, Delhi-110007. – Respondents

(By Advocate: Mr. Amit Sinha)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned proxy counsel for the applicant submits that directions of this Tribunal have been complied with.

In view of submissions of the learned counsel for the applicant, this CP is closed and notices issued to respondents are discharged.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

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